

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

No. 50 /UHC/Admin.A/2007

Dated: April 21, 2007.

Pursuant to the Government Notification No.170/XXXVI(1)(1)/07-9-Bha.Sa./01 dated 20/04/2007, issued in exercise of powers vested U/s 36-A of N.D.P.S. Act, 1985, Sri Ramesh Chandra Khulbe, Addl. District & Sessions Judge, Roorkee, District Hardwar, is conferred powers to preside over the Special Court at Tehsil Roorkee District Hardwar, constituted under N.D.P.S. Act, 1985, in addition to his duties.

By Order of the Court,

Sd./-

(V.K.Maheshwari)
Registrar General.